

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3640  
ANSWERED ON:18.12.2006  
ABOLITION OF CHILD LABOUR  
Barq Shri Shafiqur Rahman

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is aware that an Indian child who was projected as the Brand Ambassador of United Nations Children's Fund (UNICEF) on child labour in India is reported to be washing utensils of others even today;
- (b) if so, the reaction of the Government thereto;
- (c) the names of the schemes being run by the Government and UNICEF to stop child labour; and
- (d) the total amount spent by the Government on the said schemes during the last three years, alongwith the number of children benefited from the said schemes, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a) & (b): As per the information received from UNICEF, they do not have child brand Ambassador on child labour in India. However, in their media campaign against child labour in Bihar, UNICEF had used the picture of a girl child, who used to help her father in his tea-stall. On receipt of the report, State Government has taken steps for her educational rehabilitation.

(c): Government is implementing two Schemes, namely National Child Labour Projects (NCLP) and Grants-in-aid to voluntary organisations. Under the scheme of National Child Labour Projects, the children withdrawn from work are put into the special schools, where these children are provided with education, vocational training, stipend, nutrition and health checkup facilities. At present, the NCLP scheme is being implemented in 250 districts of 20 states in the country. The scheme of Grants-in-aid to voluntary agencies for the benefit of children withdrawn from work is also being implemented in the districts which are not covered by NCLP Scheme.

Apart from these two, an INDUS project which is a joint project of Government of India and US-Dept. of Labour on equal sharing basis is being implemented in 21 districts of the country.

Under the Joint Master Plan of Operations between Government of India and UNICEF, following two activities are under implementation:

1. Development of Child Labour Tracking System
2. Development of National Communication Strategy on child labour.

(d): The amount spent by the Government of India on elimination of child labour during the last three years is as follows:

Sl.No Year Amount (in crores)

1	2003-04	67.34
2	2004-05	93.09
3	2005-06	114.54

The children withdrawn from work are put in the special schools being run under the NCLP scheme for a period of three years. So far, under the scheme of NCLP, about 3.78 lakh children were mainstreamed into formal education system. State -wise details are at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 3640 FOR ANSWER ON 18.12.06

STATE WISE DETAILS OF CHILDREN MAINSTREAMED

NAME OF STATES Total

ANDHRA PRADESH 173297  
BIHAR 13516  
CHHATTISGARH 4311  
JHARKHAND 10761  
KARNATAKA 10467  
MADHYA PRADESH 2314  
MAHARASHTRA 8235  
ORISSA 67194  
RAJASTHAN 11371  
TAMIL NADU 39523  
UTTAR PRADESH 19842  
WEST BENGAL 16086  
PUNJAB 1368  
GRAND TOTAL 378285